

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:671
ANSWERED ON:18.07.2002
RAILWAY RACKET IN LUCKNOW
MANIKRAO HODLYA GAVIT

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of the news-item regarding "Railway racket in Lucknow" appearing in 'Nav Bharat Times', dated June 18, 2002; and

(b) if so, the steps taken by Government to check such racket?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

(a) &(b) Yes Sir.

It is not a fact that there is a racket in theft of Railway goods and rail lines at Lucknow. A few cases of touting have come to notice wherein action has been taken under the provisions of the Railways Act, 1989. Following steps have been taken to check this menace :Regular raids are conducted by RPF, Commercial and GRP staff jointly. Frequent surprise raids are conducted by task force teams constituted by Sr. Officers. Staff in plain clothes is detailed for conducting surprise checks at the stations to nab the culprits. Severe action is taken against the railway staff if found involved in such activities.